GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3255 ANSWERED ON 21/03/2023

NON-RELEASE OF FUNDS UNDER MGNREGS

3255. DR. G. RANJITH REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether stopping and non-releasing of funds at right time by the Union Government to States is leading to suppression of work demand under MGNREGS and if so, the details thereof;
- (b) whether it is also true that delay in paying wages is also one of the reasons discouraging people to work under MGNREGS and if so, the details thereof;
- (c) whether introduction of App for attendance at work site is also causing a lot of hardship for MGNREGS workers; and
- (d) if so, the manner in which the Government is planning to address the above issues and ensure that approved 100 days work is provided under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget and performance of the States/UTs during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work on the ground.

In the current financial year 2022-23 (as on 16.03.2023), a total of 276.56 crore persondays have been generated under Mahatma Gandhi NREGS.

- (c): No, Sir.
- (d): Does not arise.
